

**PUNJAB VIDHAN SABHA SECRETARIAT**  
**NOTIFICATION**

The 16<sup>th</sup> November 2023

No. 8-LA-2023/57 .- The following Order by the Governor of Punjab,  
dated the 15<sup>th</sup> November, 2023, is published for general information –

**“ਹੁਕਮ**

ਭਾਰਤ ਦੇ ਸੰਵਿਧਾਨ ਦੇ ਅਨੁਛੇਦ 174 ਦੀ ਕਲਾਜ਼ (2) ਦੀ ਸਬ-ਕਲਾਜ਼ (ੳ) ਦੇ ਅਨੁਸਾਰ ਮੈਨੂੰ ਸੌਂਪੀਆਂ ਗਈਆਂ ਸ਼ਕਤੀਆਂ ਦੀ ਵਰਤੋਂ ਕਰਦਿਆਂ ਮੈਂ, ਬਨਵਾਰੀ ਲਾਲ ਪੁਰੋਹਿਤ, ਰਾਜਪਾਲ, ਪੰਜਾਬ, ਸੋਲ੍ਹਵੀਂ ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ, ਜੋ ਇਸਦੇ ਚੌਥੇ (ਬਜਟ) ਸਮਾਗਮ, 2023 ਲਈ ਬੁਲਾਈ ਗਈ ਸੀ ਅਤੇ ਜਿਸਦੀ 20 ਅਕਤੂਬਰ, 2023 ਦੀ ਬੈਠਕ ਅਣਮਿਥੇ ਸਮੇਂ ਲਈ ਸਥੱਗਿਤ ਕੀਤੀ ਗਈ ਸੀ, ਦਾ ਉਠਾਣ ਕਰਦਾ ਹਾਂ।

ਚੰਡੀਗੜ੍ਹ :  
15 ਨਵੰਬਰ, 2023

ਬਨਵਾਰੀ ਲਾਲ ਪੁਰੋਹਿਤ,  
ਰਾਜਪਾਲ, ਪੰਜਾਬ।

**ORDER**

IN EXERCISE OF THE POWERS CONFERRED UPON ME BY VIRTUE OF SUB-CLAUSE (a) OF CLAUSE (2) OF ARTICLE 174 OF THE CONSTITUTION OF INDIA, I, BANWARI LAL PUROHIT, GOVERNOR OF PUNJAB HEREBY PROROGUE THE SIXTEENTH PUNJAB LEGISLATIVE ASSEMBLY, WHICH WAS SUMMONED FOR ITS FOURTH (BUDGET) SESSION, 2023 AND ADJOURNED SINE-DIE AT THE CONCLUSION OF ITS SITTING HELD ON THE 20<sup>TH</sup> OCTOBER, 2023.

CHANDIGARH:  
THE 15TH NOVEMBER, 2023.

BANWARI LAL PUROHIT,  
GOVERNOR OF PUNJAB.

DATED CHANDIGARH :  
THE 16TH NOVEMBER, 2023.

RAM LOK KHATANA,  
SECRETARY.

No. 8-LA-2023/18791 dated Chandigarh, the 16th November, 2023.

Copy forwarded for information to –

1. The Chief Secretary to Government, Punjab, Chandigarh;
2. All Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab, Chandigarh;
3. The Additional Chief Secretary to Governor, Punjab, Chandigarh;
4. The Principal Secretary to Hon'ble Chief Minister, Punjab;

P.T.O.

5. The Principal Secretary to Government, Punjab, Department of Parliamentary Affairs, Chandigarh with reference to his Department's letter No. 1/3/2017-3418/888, dated the 14.11.2023;
6. The Chief Electoral Officer and Secretary to Government, Punjab, Election Department, Chandigarh;
7. The Legal Remembrancer and Secretary to Government, Punjab, Legislative Department, Chandigarh;
8. The Secretary-General, Rajya Sabha, Parliament House, New Delhi-110001;
9. The Secretary-General, Lok Sabha, Parliament House, New Delhi-110001;
10. The Secretary to Government of India, Ministry of Parliamentary Affairs, 92, Parliament House, New Delhi-110001;
11. The Secretary, Government of India, Department of Legal Affairs, Ministry of Law, New Delhi;
12. The Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110001;
13. The Secretaries to all State Legislative Assemblies / Councils in India;
14. The Deputy Secretary to Government of India, Ministry of Home Affairs, (Political I (A) Section), New Delhi – 110001;
15. The Under Secretary to Government, Punjab, General Administration, Chandigarh;
16. The Librarian, Lok Sabha Secretariat, Parliament House, New Delhi-110001;
17. The Director, Information and Public Relations, Punjab, Chandigarh;
18. The Incharge, United News of India, Building No.6, First Floor, Sector-42, Attawa, Chandigarh-160036;
19. The Incharge, Press Trust of India, S.C.O. 78, First Floor, Sector 47-D, Chandigarh; and
20. All Press Correspondents stationed at Chandigarh.

  
**SUPERINTENDENT,  
for SECRETARY.**